

National Company Law Tribunal

Allahabad Bench


112

C Appeal No. 146/ALD/2018

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2019

NAME OF THE COMPANY: Om Shiva Fabcrafts Pvt. Ltd.Vs. ROC

SECTION OF THE COMPANIES ACT: 252(3) of Companies Act

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Gaurav Mahajan	Sr. S.C I.T. Deptt.	I.T. Deptt	
2.				

**C. APPEAL NO.146/ALD/2018**

Sh. Prabodh Kumar Bajpai, Advocate for the appellant, and Sh. Gaurav Mahajan, Sr. Standing Counsel representing Income Tax Department are present.

Appellant filed rejoinder.

List the matter on 13<sup>th</sup> March, 2019 for hearing.

**Dated: 08.02.2019**

-sd-

**SAROJ RAJWARE,  
MEMBER (T)**

Typed by:  
Kavya Prakash  
@mangrocity

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**BIKKI RAVEENDRA BABU  
MEMBER (J)**